

**BEFORE**  
**HON'BLE JUSTICE S.R. SEN**  
**CRP No. 19 of 2013**

**12.06.2014**

Heard Mr. N Khan, the learned counsel for the petitioner as well as Mr. GS Massar, the learned senior counsel assisted by Mr. JM Thangkhiew, the learned counsel for the respondents.

Both the learned counsel submit that, in this instant case they require certain Judgment to be placed before this Court for which they sought time and further prayed that the matter may be listed on 30.06.14.

List this matter accordingly as prayed for.

**JUDGE**

V Lyndem

**BEFORE**  
**HON'BLE JUSTICE S.R. SEN**  
**WP(C) No. 72 of 2013**

**12.06.2014**

Heard Mr. S Deka, the learned counsel for the petitioner.

None appears for on behalf of the respondents.

It is very unfortunate to note that Mr. SC Shyam, the learned senior CGC is supposed to appear for on behalf of the Union of India but he remained absent without any steps.

List this matter after 2(two) weeks.

**JUDGE**

V Lyndem